

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).5948/2016

MUSAMMAT GOMATI DEVI

Appellant

VERSUS

RAM DARAS & ORS.

Respondents

I.A. No.199920/2024-CLARIFICATION/DIRECTION

I.A. No.221092/2024-EXEMPTION FROM FILING O.T.

Date : 28-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Devvrat, AOR  
Ms. Tamanna Khan, Adv.  
Ms. Harshita Sharma, Adv.  
Mr. Shivam Singh, Adv.  
Ms. Irul Srivastava, Adv.  
Ms. Mridu Joydeb Mukherjee, Adv.  
Ms. Mehak Rawat, Adv.  
Mr. Vinod Kumar Jaiswal, Adv.  
Mr. Nishant Kr Srivastava, Adv.

For Respondent(s) : Mr. Vishwajit Singh, Sr. Adv.  
Mr. Praveen Swarup, AOR  
Mr. Praveen Swarup, Adv.  
Mr. Devesh Maurya, Adv.  
Mr. Sukhamrit Singh, Adv.  
Mr. Rohit Swarup, Adv.  
Mr. Ravi Kumar, Adv.  
Mr. Siddharth Sarup, Adv.  
Mr. Shashank Singh, Adv.  
Mr. Ashu Tomar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

At the request of learned counsel appearing for the respondent(s), list the  
appeal after two weeks

(RASHMI DHYANI PANT)  
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)  
COURT MASTER (NSH)